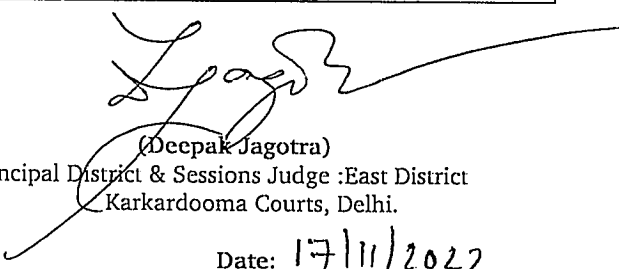


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT  
KARKARDOOMA COURTS, DELHI.

ORDER

Pursuant to the directions issued vide letter No.33/G-1/Gaz.IA/DHC/2022 dated 16.11.2022 of Hon'ble High Court of Delhi, the following Judicial Officers posted at Karkardooma Courts, Delhi, shall hold their Courts in Room Numbers as mentioned against their names, with immediate effect.

| Sl.No. | Name of the Officer  | Court Room No.  |
|--------|--|---|
| 1.     | Sh. Kishor Kumar, Additional District Judge-04, East District, Karkardooma Courts, Delhi.              | Court Room No. 103, 1 <sup>st</sup> Floor, New Court Building |
| 2.     | Ms. Manu Vedwan, Additional District Judge-02, North-East District, Karkardooma Courts, Delhi.         | Court Room No. 205, 2 <sup>nd</sup> Floor, New Court Building |
| 3.     | Sh. Arun Goel, Additional District Judge-03, Shahdara District, Karkardooma Courts, Delhi.             | Court Room No.G-04, Ground Floor, New Court Building          |
| 4.     | Ms. Swati Katiyar, Additional Sessions Judge-07, East District, Karkardooma Courts, Delhi.             | Court Room No.312, A-Block, 3 <sup>rd</sup> Floor             |
| 5.     | Sh. Ravindra Kumar Pandey, Additional Sessions Judge-07, Shahdara District, Karkardooma Courts, Delhi. | Court Room No.61, B-Block, 3 <sup>rd</sup> Floor              |
| 6.     | Sh. Pankaj Arora, Additional Sessions Judge-04, North-East District, Karkardooma Courts, Delhi.        | Court Room No.34, A-Block, Ground Floor                       |


  
(Deepak Jagotra)  
Principal District & Sessions Judge :East District  
Karkardooma Courts, Delhi.

No. 9197 - 9210 /Pr.D&SJ (East)/KKD/Delhi

Date: 17/11/2022

Copy for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District Judge & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, North East, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
5. The Administrative Civil Judge, East, North-East & Shahdara District, Karkardooma Courts, Delhi.
6. Officers Concerned.
7. The Chief Public Prosecutor, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
8. The President/ Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
9. The Administrative Officer (Judl.), Administration Branch, North-East and Shahdara District are hereby directed to circulate the same in their respective districts.
10. The Incharge, Care Taking Branch/Facilitation Centre/PRO/Computer Branch/CMM Office, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
11. Notice Board.
12. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
13. For uploading on LAYERS.
14. Concerned File.

  
Principal District & Sessions Judge :East District  
Karkardooma Courts, Delhi.

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